

Declaration or Assets and Liabilities

40 40 (2010-2) 12 A JUSTA

Year-2022-23

I, ...Uma Shankar Yadav..., son/daughter/wife of ...Shri Jagadeo Yadav..., aged..53... Years, belonging to ...Bihar Legislative Assembly Secretariat Patna... service and presently working as 2...Section Officer... given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

16/2/20

A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI.		Self	Spouse name (s)		Dependant-2	Dependant-3
(i)			Babita Kumari	Priyanshu Anan	d Himanshu Anan	d
		10000/-	5000/-	5000/-	8000/-	
(ii)	Banks, Financia Institutions And Non-Banking Financial Companies	1	621/-	3000/-	2000/-	
(iii)	Debentures and shares in Companies			22000/-		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		LIC- Pre - 5160/yrly			-
(v)	Motor Vehicles (details of make, etc.)	Honda- 2017 Hero - 2018				_
(vi)	Jewellery (give details of weight and value)	Gold- 100 gm Silver-50gm	Gold- 250 gm Sliver-500 gm.	Gold- 10 gm Silver- 50 gm	Gold- 10 gm Silver- 50 gm	
	Other assets, such as values of claims / interests			P==		

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

·SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Parental				
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	11 2.10 Kattha		-		
	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Prental				
	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Parental Not Dived				
	Other (such as interest in property)			-		

(2) I give herein below the details of my liabilities / over dues to public financial and government dues:-

institutions

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	HDFC + S.B.I.	900000/-	
	(ii) Loans from financial institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		_	
	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity		-	

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	(d) dues to departments dealing with telephones	***		
	(c) dues to departments dealing with governments transport (including aircraft and helicopters)			
	(f) Other dues, if any			
(Ь)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AFEPY9701P Year-2022-23 71,003/-	***	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]			
	(iii) Sales Tax [Only in case of proprietary business]			
	(iv) Property Tax		****	

C Personal Detail				
GPF/CPF/PRAN No.	:-	PTS/BLA-1050		
Gender	:-	M (M/F)		
Date of Birth	:-	1 0 1 1 1 9 6 9 (DD/MM/YYYY)		
Class/Group	; -	B (A/B/C)		
Cadre	:-	SECTION OFFICER, B.V.S. PATNA		
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)		
Home District	:=	MADHUBANI		
I haveby dealers that it				

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 371 2147 2149

Name of Employee: UMA SHANKAR YADAV

Designation: Section Officer

Department: Bihar Vidhan Sabha

Note:

Place: Patna

Date: 10.02.2023

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.